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सगठनों ने सहायता प्राप्त मूल्यों पर पका हुन्ना भो जन तथा चारे के विक्री की व्यवस्था भो का है । जहा तक गुजरात महाराष्ट्र ग्रार उड़ीमा का सम्बन्ध ह, इन सगठनों के नाम तथा उनके द्वारा मगठिन किय गय केन्द्रों के स्थान बतान वाला एक विवरण सभा के पटल पर रखा जाता है । ग्रान्ध्र प्रदेश, विहार, मध्य प्र रखा जाता है । ग्रान्ध्र प्रदेश, विहार, मध्य प्र रखा जाता है । ग्रान्ध्र प्रदेश, विहार, मध्य प्र रखा जाता है । ग्रान्ध्र प्रदेश, विहार, मध्य प्र रखा जाता है । ग्रान्ध्र प्रदेश, विहार, मध्य प्र रखा जाता है । ग्रान्ध्र प्र प्र प्र के बारे मे इसो प्रकार को सूत्रना एक वित को जा रही है ग्रीर एक बित होन पर सभा के पटल पर रखा जायेगो । [देखिए परिज्ञिष्ट LX ग्रनुपत्र संख्या 17]

†[THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRI-CULTURE, COMMUNITY DEVELOP-MENT AND CO-OPERATION (SHRI ANNASAHEB SHINDE): (a) and (b) A large number of Indian and foreign voluntary organisations have been doing relief work in the droughtaffected areas of the country during 1966 and 1967. Their activities included distribution of foodgrains. cooked food, milk, medicines, etc. amongst the affected population. Some of them have also organised subsidised sale of cooked food and fodder. A statement showing the names of organisations and the places where they have organized relief centres so far as Gujarat, Maharashtra and Orissa are concerned is placed on the Table of the Sabha. Similar information in respect of the States of Andhra Pradesh. Bihar, Madhya Pradesh, Mysore, Rajasthan and Uttar Pradesh is being collected and will be laid on the Table of the Sabha, when it is collected [See Appendix LX Annexure No. 17].

Objection to Single State Food Zoneb

*274 SHRI ARJUN ARORA: Will the Minister of FOOD AND AGRI-CULTURE be pleased to state:

†[] English translation.

(a) whether some State Governments have objected to the creation of single State food zones;

(b) if so, which are those State Governments; and

(c) what is the nature of their objections?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRI-CULTURE, COMMUNITY DEVELOP-MENT AND CO-OPERATION (SHRI ANNASAHEB SHINDE): (a) to (c) In the Chief Ministers' Conference held in April, 1967 there was a consensus that the existing zonal restrictions under which the inter-State movement of foodgrains on private trade is banned should continue. Some States, viz, Gujarat Bihar, Uttar Pradesh and West Bengal expressed the view that the entire country should be one zone or that there should at least be larger zones

REVIEW OF RATIONING POLICY

*276. SHRI NIREN GHOSH Will the Minister of FOOD AND AGRI-CULTURE be pleased to state:

(a) whether it is a fact that Government propose to review the present rationing policy, and

(b) 11 so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRI-CULTURE, COMMUNITY DEVELOP-MENT AND CO-OPERATION (SHRI ANNASAHEB SHINDE): (a) No, Sir.

(b) Does not arise.

TARGETS OF RABI PROCUREMENT

*280 SHRI RAM CHANDER Will the Minister of FOOD AND AGRI-CULTURE be pleased to state:

(a), the targets of Rabi procurement in each State this year; (b) the estimated Rabi grain production this year; and

(c) the progress made in that direction so far?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRI-CULTURE, COMMUNITY DEVELOP-MENT AND CO-OPERATION (SHRI ANNASAHEB SHINDE) (a) No. specific targets of Rabi procurement have been fixed for each State this year

(b) Firm estimates of production of Rabi foodgrains during 1966-67 have not yet become available.

(c) A statement showing the quantity of Rabi foodgrains procured so far is attached.

STATEMENT

Quantities of Rabi foodgrains procured out of 1966-67 crops (on Central and State Governments' account including Food Corporation of India's procurement available based on reports)

Rab ₁ foodgrain	Quantity procured
	(In '000 Tonnes)
Wheat	
Barley	12.5
Gram	7.3

TOTAL 112.3

*282 [Transferred to the 13th June, 1967.]

इण्डियन एयर लाइग्स कारपोरेशन को हई हानि

³283. श्री रामकुमार भुवालकाः क्या पर्यटन तथा नागरिक विमान चालन गवी यह बनाने की हणा करेंगे कि

(क) क्या यह सच है कि 1966-67

के वर्ष के दारान इन्डियन एयर लाइना कार-पोरंगन को 4 51 करोड रुपये का घाटो हुआ है

to Questions

(ख) यदि हा, नाइम् धाटे के क्या भारण हे.

(ग) क्या यह भो सच है कि कि इस घाटे को पुरा करने के लिये इण्डियन एयर लाइन्म कारपारेजन किराया बढ़ाने का विचार रखता ह , घोर

(ज) यदि हा, तो इमना क्या व्यीग है ?

†[LOSS INCURRED BY I.A.C.

*283. SHRI R. K. BHUWALKA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Indian Airlines Corporation incurred a loss of Rs. 4.61 crore_s during the year 1966-67;

(b) if so, what are the reasons for this loss;

(c) whether it is also a fact that in order to make up this loss the LAC propose to increase its fares; and

(d) if so, what are the details thereof?]

पर्यटन तथा नागरिक विमान चालन मंत्री: (डा॰ करन सिंह) : (क) 1966-67 के पूनरीक्षित प्राक्कलन 460 55 लाख भगये का घाटा दिखाने हैं।

†[] English translation.